

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 1935
TO BE ANSWERED ON 30TH JULY, 2021**

PHC/CHC/DISTRICT HOSPITAL

**1935. SHRI SANGANNA AMARAPPA:
SHRI RAM KRIPAL YADAV:
SHRIMATI SUNITA DUGGAL:**

Will the Minister of **AYUSH** be pleased to state:

(a) the details of AYUSH services being provided through upgradation of AYUSH hospitals and dispensaries, co-located Primary Health Centers (PHCs), AYUSH facilities in Community Health Centers (CHCs) and District hospitals; State/UT-wise;

(b) the details regarding strengthening of institutional capacity at the State level through upgradation of AYUSH educational institutions, State Government ASU and H pharmacies, drug testing laboratories and ASU and H enforcement machinery established in the country, State/UT-wise;

(c) whether the Government proposes to set up compulsory component AYUSH services, ASU and H quality control of medicines, medicinal plants, AYUSH educational institute in the country; and

(d) if so, the details thereof, State/UT-wise, particularly in Koppal in Karnataka and Karnal and Sirsa in Haryana?

**ANSWER
THE MINISTER OF AYURVEDA, YOGA & NATUROPATHY, UNANI,
SIDDHA AND HOMOEOPATHY (AYUSH)
(SHRI SARBANANDA SONOWAL)**

(a): The Ministry of AYUSH provides financial assistance to State/UT Governments to upgrade the infrastructure and supply of essential AYUSH medicines to the AYUSH health facilities under the Centrally Sponsored Scheme of National AYUSH Mission (NAM). Out- Patient services are being provided through the AYUSH hospitals and dispensaries, co-located Primary Health Centers (PHCs), AYUSH facilities in Community Health Centers (CHCs) and District hospitals. In-Patient services are provided through AYUSH hospitals & District hospitals. The State/UT-wise status of supported AYUSH hospitals & dispensaries and co-located AYUSH units are furnished at **Annexure-I**.

(b): Under the Centrally Sponsored Scheme of National AYUSH Mission (NAM), there is a provision of financial assistance for infrastructural development of AYUSH Under-Graduate & Post-Graduate Institutions for undertaking different activities like Construction of OPD/IPD/Teaching Departments/Library/Laboratories/Girls' Hostel/Boys' Hostel, procurement of equipment, furniture and library books. Under NAM Grant-in-aid was provided for strengthening of State/Govt. Ayurveda, Siddha, Unani and Homoeopathy (ASU&H) Pharmacies, State Drug Testing Laboratories of ASU&H Drugs and ASU&H Drug Control Framework. The State/UT-wise status of AYUSH Educational Institutions, State Government ASU and H pharmacies, Drug testing laboratories and ASU and H enforcement mechanism supported is furnished at **Annexure-II.**

(c) & (d): The AYUSH services and AYUSH Educational Institute components have been approved by the Central Government for continuation under NAM from 01.04.2021 to 31.03.2026. However, the Quality Control of ASU and H drugs and Medicinal Plants components have been delinked from NAM. The State/UT wise resource pool has already been communicated for the year 2021-22 and States/UTs were requested to submit the State Annual Action Plans as per the NAM guidelines and felt need & priority of the respective State/UT Government. Further, under NAM, there is no District-wise allocation made to the States/UTs to the States/UTs including in the States Karnataka and Haryana.

The State/UT-wise status of supported AYUSH hospitals & dispensaries and co-located AYUSH units.

Status of No. of AYUSH Hospitals and AYUSH Dispensaries for which assistance provided for upgradation from 2014-15 to 2020-21 under NAM

Sl. No.	Name of the States/UTs	No. of AYUSH Hospitals		No. of AYUSH Dispensaries	
		Assistance provided for purchase of essential medicines, remuneration of manpower & contingency	Assistance provided for construction, equipment/ furniture	Assistance provided for contingency	Assistance provided for construction, equipment/ furniture
1	Andaman & Nicobar Islands	1	1	0	0
2	Andhra Pradesh	12	10	392	23
3	Arunachal Pradesh	1	1	0	0
4	Assam	0	0	0	0
5	Bihar	0	0	10	10
6	Chandigarh	6	0	13	29
7	Chhattisgarh	5	18	695	257
8	Dadra & Nagar Haveli	0	0	2	1
9	Daman & Diu	2	3	0	0
10	Delhi	4	4	0	0
11	Goa	0	0	0	0
12	Gujarat	40	4	776	20
13	Haryana	2	2	500	1136
14	Himachal Pradesh	31	105	1199	1334
15	Jammu & Kashmir	27	2	579	35
16	Jharkhand	0	0	0	0
17	Karnataka	130	15	0	0
18	Kerala	259	74	1497	39
19	Lakshadweep	1	1	0	8
20	Madhya Pradesh	0	32	0	140
21	Maharashtra	0	0	711	0
22	Manipur	3	2	1	2
23	Mizoram	7	0	0	0
24	Meghalaya	0	0	3	3
25	Nagaland	0	0	0	4
26	Odisha	9	2	1190	56
27	Puducherry	1	0	7	7
28	Punjab	7	0	10	10

29	Rajasthan	148	11	4379	868
30	Sikkim	0	0	0	0
31	Tamil Nadu	7	1	0	0
32	Telangana	13	4	41	57
33	Tripura	3	2	4	8
34	Uttar Pradesh	0	2	190	430
35	Uttarakhand	17	0	639	0
36	West Bengal	0	0	841	240

Status of No. of Primary Health Centres, Community Health Centres and District Hospitals for which assistance provided for co-location from 2014-15 to 2020-21 under NAM

Sl. No.	Name of the State/UT	No. of PHCs		No. of CHCs		No. of DHs	
		Assistance provided for purchase of essential medicines & contingency	Assistance provided for construction, equipment/ furniture	Assistance provided for purchase of essential medicines & contingency	Assistance provided for construction, equipment /furniture	Assistance provided for purchase of essential medicines & contingency	Assistance provided for construction, equipment /furniture
1	Andaman & Nicobar Islands	20	36	4	8	3	5
2	Andhra Pradesh	2	2	1	1	11	1
3	Arunachal Pradesh	4	6	4	10	3	5
4	Assam	36	56	11	1	22	32
5	Bihar	250	0	0	0	-	0
6	Chandigarh	8	2	6	8	16	4
7	Chhattisgarh	374	0	71	0	30	16
8	Dadra & Nagar Haveli	7	0	2	0	1	0
9	Daman & Diu	1	0	2	0	3	0
10	Delhi	0	40	0	0	-	0
11	Goa	26	21	8	7	4	2
12	Gujarat	0	0	0	0	-	0
13	Haryana	114	8	109	13	42	10
14	Himachal Pradesh	102	0	33	0	1	0
15	Jammu & Kashmir	396	0	10	0	22	0
16	Jharkhand	97	0	48	0	-	0
17	Karnataka	10	0	10	10	92	0
18	Kerala	0	0	0	0	-	0
19	Lakshadweep	8	15	6	6	4	4
20	Madhya Pradesh	502	0	105	0	36	22
21	Manipur	315	0	476	137	46	27
22	Mizoram	85	5	17	0	18	7
23	Meghalaya	16	5	16	8	16	0
24	Maharashtra	111	64	27	1	22	2
25	Nagaland	11	4	23	18	17	11
26	Odisha	1171	0	314	0	9	2

27	Puducherry	30	0	3	1	6	1
28	Punjab	180	0	20	22	29	0
29	Rajasthan	2089	0	815	0	243	0
30	Sikkim	5	5	2	2	5	0
31	Tamil Nadu	572	52	1	1	3	6
32	Telangana	0	0	0	0	9	10
33	Tripura	24	6	0	0	6	6
34	Uttar Pradesh	0	0	0	0	-	0
35	Uttarakhand	359	25	60	7	219	0
36	West Bengal	219	0	230	0	11	0

The State/UT-wise status of AYUSH Educational Institutions, State Government ASU and H pharmacies, Drug testing laboratories and ASU and H enforcement mechanism supported

The State/UT-wise status of AYUSH Educational Institutions supported:

Sl. No.	Name of States/ UTs	Upgradation of AYUSH Educational Institutes	
		UG Institutes	PG Institutes
1	Andhra Pradesh	5	0
2	Arunachal Pradesh	0	0
3	Assam	3	1
4	Bihar	1	2
5	Chhattisgarh	2	1
6	Gujarat	1	3
7	Haryana	1	0
8	Jammu & Kashmir	2	0
9	Jharkhand	1	0
10	Karnataka	1	3
11	Kerala	0	5
12	Madhya Pradesh	8	1
13	Maharashtra	2	3
14	Manipur	0	0
15	Odisha	5	2
16	Punjab	2	0
17	Puducherry	1	0
18	Rajasthan	2	0
19	Sikkim	0	0
20	Tamil Nadu	11	1
21	Telangana	4	2
22	Tripura	1	0
23	Uttar Pradesh	15	3
24	Uttarakhand	2	1
25	West Bengal	2	5
Total		72	33

The State/UT-wise status of State Government ASU and H pharmacies supported:

S. No.	Name of States/ UTs	Upgradation of Existing Pharmacy
1	Andhra Pradesh	1
2	Arunachal Pradesh	1
3	Assam	1
4	Chhattisgarh	1
5	Gujarat	2
6	Haryana	1
7	Himachal Pradesh	4
8	Karnataka	1
9	Kerala	1
10	Madhya Pradesh	3
11	Maharashtra	1
12	Manipur	0
13	Odisha	3
14	Rajasthan	4
15	Tamil Nadu	3
16	Telangana	2
17	Uttarakhand	2
18	West Bengal	1
Total		32

The State/UT-wise status of Drug testing laboratories supported:

S. No.	Name of States/ UTs	Upgradation of Existing DTL
1	Andhra Pradesh	0
2	Arunachal Pradesh	1
3	Assam	1
4	Chhattisgarh	1
5	Haryana	1
6	Himachal Pradesh	1
7	Jammu & Kashmir	1
8	Karnataka	1
9	Kerala	2
10	Madhya Pradesh	1
11	Maharashtra	2
12	Manipur	0
13	Mizoram	1
14	Meghalaya	1
15	Odisha	1
16	Puducherry	1
17	Punjab	1
18	Rajasthan	1
19	Sikkim	1
20	Tamil Nadu	1
21	Telangana	1
22	Tripura	1
23	Uttar Pradesh	1
24	Uttarakhand	1
25	West Bengal	1
Total		25

The State/UT-wise status of ASU and H enforcement mechanism supported:

Sl. No.	Name of States/ UTs	No. of unit
1	Andaman & Nicobar Islands	1
2	Andhra Pradesh	1
3	Arunachal Pradesh	1
4	Assam	1
5	Bihar	1
6	Chandigarh	1
7	Chhattisgarh	1
8	Dadra & Nagar Haveli and Daman & Diu	0
9	Delhi	0
10	Goa	1
11	Gujarat	1
12	Haryana	1
13	Himachal Pradesh	1
14	Jammu & Kashmir	1
15	Jharkhand	1
16	Karnataka	1
17	Kerala	1
18	Ladakh	0
19	Lakshadweep	1
20	Madhya Pradesh	1
21	Manipur	1
22	Mizoram	1
23	Meghalaya	1
24	Maharashtra	1
25	Nagaland	1
26	Odisha	1
27	Puducherry	0
28	Punjab	1
29	Rajasthan	1
30	Sikkim	1
31	Tamil Nadu	1
32	Telangana	1
33	Tripura	1
34	Uttar Pradesh	1
35	Uttarakhand	1
36	West Bengal	1